

POST OFFER ADVERTISEMENT

PANAFIC INDUSTRIALS LIMITED

Registered office: 4566-13, Jai Mata Market, Trinagar, New Delhi- 110035
Ph: +91-11- 64909998

This Post Offer Advertisement is being issued by **Sobhagya Capital Options Limited**, ("Manager to the Offer"/"Manager"), on behalf of Mr. Rajeev Kumar Gupta and Mrs. Sarita Gupta (hereinafter collectively referred to as "the Acquirers"), in connection with the offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published in all editions of the Business Standard (English) and Business Standard (Hindi) on March 20, 2014. Further, the Corrigendum to the Detailed Public Statement ("Corrigendum") with respect to the aforementioned offer was published in all editions of the Business Standard (English) and Business Standard (Hindi) on June 13, 2014.

1.	Name of the Target Company	Panafic Industrials Limited
2.	Name of the Acquirers	Mr. Rajeev Kumar Gupta and Mrs. Sarita Gupta
3.	Name of the Manager to the Offer	Sobhagya Capital Options Limited
4.	Name of the Registrar to the Offer	Skyline Financial Services Private Limited
5.	Offer Details	
a.	Date of Opening of the Offer	Tuesday, June 24, 2014
b.	Date of Closure of the Offer	Monday, July 07, 2014
6.	Date of Payment of Consideration	Monday, July 21, 2014*

* In terms of the Letter of Offer dated June 09, 2014, this is the last date by which all requirements including payment of consideration would be completed.

7. Details of Acquisition

Sl. No.	Particulars	Proposed in the Offer Document	Actual
7.1	Offer Price (A)	Rs. 10 per equity share	Rs. 10 per equity share
7.2	Aggregate number of shares tendered (B)	21,35,250	Nil
7.3	Aggregate number of shares accepted (C)	21,35,250	Nil
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (A * C)	Rs. 2,13,52,500	Not Applicable
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement (Number & percentage)	1,72,500 (2.10%)	1,72,500 (2.10%)
7.6	Shares Acquired by way of Agreement Number % of Fully Diluted Equity Share Capital	13750 0.17%	13750 0.17%
7.7	Shares Acquired by way of Open Offer Number % of Fully Diluted Equity Share Capital	21,35,250 26.00%	Nil (0.00%)
7.8	Shares acquired after Detailed Public Statement Number of shares acquired Price of the shares acquired % of the shares acquired	Nil Not Applicable Nil	Nil Not Applicable Nil
7.9	Post offer share holding of Acquirers Number % of Fully Diluted Equity Share Capital	23,21,500 28.27%	1,86,250 2.27%
7.10	Pre & Post offer shareholding of the Public Number % of Fully Diluted Equity Share Capital	Pre-Offer 80,26,250 97.73%	Post Offer 58,91,000 71.73%
		Pre-Offer 80,26,250 97.73%	Post Offer 80,26,250 97.73%

The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), Regulations 2011.

A copy of this Post Offer Advertisement will be available on the SEBI website at www.sebi.gov.in and at the Registered Office of the Target Company.

Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or the DPS.

Issued by Manager to the Offer on behalf of the Acquirers



SOBHAGYA CAPITAL OPTIONS LTD

B- 206, Okhla Industrial Area, Phase-I, New Delhi- 110020

Tel: 91-11-40777000

Fax: 91-11-40777069

E-mail: delhi@sobhagyacap.com Website: www.sobhagyacapital.com

Contact Person: Mr. Heemadri Mukerjia and Mr. Amit Kumar

Place: New Delhi

Date : July 08, 2014